

LOK SABHA DEBATES
(Part I—Questions and Answers)

2047

LOK SABHA

Monday, 3rd September, 1956

The Lok Sabha met at Eleven of the Clock.

[MR SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

Central Land Mortgage Bank

***1682. Shri Shree Narayan Das :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether it has been possible for all the States to have a Central Land Mortgage Bank;

(b) if not, the difficulties in their way; and

(c) the names of existing Land Mortgage Banks together with authorised and paid up capital of each?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) No, Sir.

(b) In Uttar Pradesh the existing law does not permit sale of land of majority of cultivators (Sirdars) for realisation of arrears of Land Mortgage Bank without a decree from the Civil Court, while in Jammu & Kashmir the need for long term loans was not felt in view of small holdings. In other States there would be no difficulty in organising Central Land Mortgage Banks as already envisaged in Second Five Year Plan. But the Question would be taken up after the reorganisation of States.

(c) A statement is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 32].

Shri Shree Narayan Das : May I know whether the Central Government has taken steps, or propose to take steps, to encourage the State Governments, wherever there are possibilities, for opening these banks, to open these banks in the near future?

451 L.S.D.—1

2048

Dr. P. S. Deshmukh : We have a comprehensive plan in this respect, and I am sure the hon. Member knows all the details of that plan.

Shri Shree Narayan Das : I wanted to know what are the special types of encouragement that the Central Government propose to give for the establishment of these banks.

Dr. P. S. Deshmukh : The central idea is to promote larger co-operative credit in the country and every step which will further this objective will be taken.

Shri B. S. Murthy : May I know whether any State has got more than one Central Land Mortgage Bank?

Dr. P. S. Deshmukh : I would require notice to answer that question.

Shri Velayudhan : With regard to the answer given to part (c) of the question, may I know whether there is a Land Mortgage Bank in the Travancore-Cochin State functioning only in the former Cochin State and, if so, how is it that it is not extended throughout the State?

Dr. P. S. Deshmukh : It will of course depend on the needs of the various areas. I do not think it is intended that other parts should not have it, but probably because of certain circumstances it may be so.

Mr. Speaker : It may be extended.

Construction of Government Buildings

***1683. Shri Dabhi :** Will the Minister of Communications be pleased to refer to the reply given to Starred question No. 2577 on the 28th May, 1956 and state :

(a) whether Government have now chalked out a plan regarding the creation of separate C.P.W.D. Divisions to attend solely to the construction programme of the Communications Ministry; and

(b) if so, what is that plan?

The Minister in the Ministry of Communications (Shri Raj Bahadur) : (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix X, annexure No. 33].

Shri Dabhi : May we have some idea of the extent to which the construction programme of the Communications Ministry will be expedited by this plan?

Shri Raj Bahadur : The hon. Member is aware that we have provided a sum of Rs. 10 crores in the Second Five Year Plan for Posts and Telegraphs buildings and about Rs. 5 crores for tele-communications buildings. We hope we shall be able to spend these amounts and put up the buildings for which these amounts have been provided.

Shri Dabhi : My question was about the extent to which the construction programme of the Ministry would be expedited by this new plan.

Shri Raj Bahadur : In the First Five Year plan we spent something like Rs. 5,91,00,000 on these buildings. To that extent, Rs. 10 crores will be an increase.

Shri T. B. Vittal Rao : Year after year a certain portion of the amounts allotted for construction of buildings in the Posts and Telegraphs Department is allowed to lapse. May I know what special steps are being taken by the Ministry to overcome the difficulties in the Second Five Year Plan?

Shri Raj Bahadur : The House is aware that we have not been able to spend the whole budgeted amount every year because the control was a sort of divided control. Our works are done by the Central P.W.D. Even in that department our works were under three different Chief Engineers. Now what has been done is, we have put all the Posts and Telegraphs and Communications Ministry works under one Additional Chief Engineer who will be responsible for the works of the Communications Ministry. We are holding periodical meetings between the Communications Ministry representatives and the representatives of the Central Public Works Department. Apart from that a liaison branch has also been established, and the various processes through which a particular work has to go before full execution will be expedited. That is about all I can say at the moment about the steps that we have taken.

Shri Veeraswamy : May I know whether these buildings will be constructed only in Delhi or in other States as well and if so, what are the names of the States where these buildings will be constructed?

Mr. Speaker : It will be done all over India.

Shri Raj Bahadur : The programme is spread all over the country.

Shri A. M. Thomas : What is the difficulty for the Central Government in having its own works division under the Communications Ministry so that there may not be any dual control at all?

Shri Raj Bahadur : I think, after the centralisation of the works relating to this Ministry under one Additional Chief Engineer, all that was desired has been achieved, because one single authority would now be responsible for the work. Necessary liaison between the administrative Ministry the Finance and the C. P.W.D. will also be ensured and I do not think the delays which occurred previously will recur now.

Central Rice Research Institute

*1684. **Shri Ram Krishan :** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Rice Research Institute proposes to establish sub-stations for breeding work on rice; and

(b) if so, the names of the States chosen and other features of the scheme?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 34].

Shri Ram Krishan : May I know by what time the question of location will be decided?

Dr. P. S. Deshmukh : The programme is a phased one. We are going to take up the saline resistance scheme first in the year 1956-57. The other scheme relating to flood resistance and deep water paddies will be taken up in 1957-58. The third one for hill paddies will be taken up in 1958-59. I am unable to give the locations at the moment.

Shri Ram Krishan : May I know the total amount to be spent on these schemes?

Dr. P. S. Deshmukh : On all these three schemes a total of Rs. 13.80 lakhs is going to be spent during the entire Plan Period.

Shri S. C. Samanta : May I know whether the recommendation of the Estimates Committee that the experts of the Central Rice Research Institute should go to visit other States has been implemented?